

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 202**  
TO BE ANSWERED ON 18.07.2016

**AMENDMENT TO FOREST RIGHTS ACT**

202. SHRI R. DHRUVA NARAYANA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to pass a notification to amend/revise certain provisions of the Forest Rights Act and if so, the details thereof;
- (b) whether the Government proposes to remove the requirement of consent of gram sabhas regarding forest clearance in Scheduled areas and if so, the details thereof;
- (c) whether the Ministry of Environment, Forest and Climate Change and PMO are opposing the said notification; and
- (d) if so, the details thereof and the steps being taken by the Government to resolve the issue?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANT SINGH BHABHOR)

- (a) No, Madam.
- (b) to (d) Do not arise in view of reply to part (a) above.